

**THE MINISTER OF STATE OF THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI A. K. PANJA) :**

(a) Orders for long delivery equipment have been placed and sites for most of the schemes have been either taken over or identified. A new 100 Watt transmitter at Ballia has already been commissioned. Implementation of the remaining Seventh Plan Schemes will depend on the supply position of equipment and annual allocation of plan resources.

(b) TV service is, at present, available to about 83.9 per cent rural population of U.P.

**Amount allotted under RLEGP  
to States**

**5788. SHRI AKHTAR HASAN :  
SHRI DEEP NARAIN VAN :**

Will the Minister of AGRICULTURE be pleased to state :

(a) the State-wise amount allocated under the Rural Landless Employment Guarantee

programme for 1987-88;

(b) the extent to which this amount exceeds the amount given last year to the States; and

(c) the number of persons benefited under this programme last year, State-wise ?

**THE MINISTER OF STATE IN THE  
DEPARTMENT OF RURAL DEVELOP-  
MENT IN THE MINISTRY OF AGRIC-  
ULTURE (SHRI RAMANAND YADAV) :**  
(a) and (b). A state-wise statement of the amount proposed to be allocated under RLEGP in the year 1987-88 and the amounts given in the year 1986-87 is given below.

(c) The progress of the programme is monitored in terms of the mandays of employment generated in a year. Column 7 of the statement referred to in reply to (a) and (b) above gives the statewide information of the employment generated in the year 1986-87.

**Statement**

*State/UT wise details of proposed allocation cash and Foodgrains for 1987-88, amount and Foodgrains given in 1986-87 and employment generated during 1986-87 under RLEGP*

Sl. No.	State/UT	Proposed allocation 1987-88		Amount and foodgrains given in 1986-87		Employment generated* in 1986-87 (Lakh Mandays)
		Cash (Rs. lakhs)	Foodgrains (MTs.)	Cash (Rs. in lakhs)	Foodgrain (MTs.)	
1	2	3	4	5	6	7
1.	Andhra Pradesh	4576.00	97430	4808.13	95560	233.77
2.	Arunachal Pradesh	40.00	760	24.15	780	1.00
3.	Assam	958.00	20460	953.51	10040	23.26
4.	Bihar	6733.00	144090	6804.79	140660	210.91
5.	Gujarat	1577.00	37530	1601.04	16460	63.86
6.	Haryana	445.00	10570	487.64	9320	14.89

1	2	3	4	5	6	7
7.	Himachal Pradesh	299.00	6140	293.68	6000	15.39
8.	Jammu & Kashmir	361.00	7540	359.73	7400	7.97
9.	Karnataka	2213.00	47000	2391.82	63620	160.46
10.	Kerala	1800.00	38400	1854.72	62680	63.12
11.	Madhya Pradesh	3973.00	84580	4025.54	82960	214.77
12.	Maharashtra	3813.00	22400	3570.48	22900	141.97
13.	Manipur	56.00	1000	56.60	540	1.45
14.	Meghalaya	71.00	1430	41.95	760	1.87
15.	Mizoram	40.00	760	269.28	780	7.42
16.	Nagaland	60.00	1110	66.63	1220	2.90
17.	Orissa	2111.00	44890	2119.04	36263	130.33
18.	Punjab	474.00	11290	499.10	9920	16.43
19.	Rajasthan	1874.00	44190	1948.61	38800	101.25
20.	Sikkim	39.00	740	39.87	622	1.90
21.	Tamil Nadu	3768.00	80310	3876.47	79948	262.95
22.	Tripura	162.00	3010	166.76	1640	5.88
23.	Uttar Pradesh	8437.00	201610	8848.87	276340	409.63
24.	West Bengal	3609.00	85760	3393.84	62377	183.13
25.	A & N Islands	40.00	1430	24.15	780	0.61
26.	Chandigarh	10.00	520	1.50	220	0.09
27.	D & N Haveli	20.00	740	13.70	400	0.39
28.	Delhi	30.00	780	23.00	350	0.25
29.	G. D. & Diu	61.00	1670	63.61	900	1.43
30.	Lakshadweep	10.00	430	7.00	220	0.92
31.	Pondicherry	40.00	1430	41.70	780	0.94
ALL INDIA :		47700.00@	1000000	48676.91	1031240	2281.14

\*Upto January, 1987.

@ In addition Rs. 16.50 crores is earmarked for projects for water conservation, water replenishment etc.